

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:831
ANSWERED ON:25.11.2011
FDI INFLOWS
Singh Alias Pappu Singh Shri Uday

Will the Minister of FINANCE be pleased to state:

- (a) whether the Foreign Direct Investment (FDI) inflows have recently increased considerably;
- (b) if so, the details thereof; and
- (c) the details of cases of FDI exempted from seeking prior approval of Foreign Investment Promotion Board (FIPB) and the Cabinet Committee on Economic Affairs and the reasons therefor?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) & (b) Yes Sir. Foreign Direct Investment (FDI) has increased by 70.60 percent from 50570 crore during April-Sep, 2010 to t 86271 during April-Sep, 2011.

(c) As per the extant Foreign Direct Investment (FDI) Policy, cases which do not require Government approval as specifically provided, are exempted from seeking Government approval. The benefit of automatic route is intended to dispense with the need of multiple approvals. The recommendations of Foreign Investment Promotion Board (FIPB) on proposals, which are under the Government approval route with total foreign equity upto 1200 crore require approval of Minister of Finance and thos above 1200 crore require approval of Cabinet Committee on Economic Affairs (CCEA).